

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.10.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1124 of 2022 & I.A. No. 3349 of 2022	Isolux Corsan India Engineering & Construction Pvt. Ltd. Vs. Shailesh Verma (Erstwhile Resolution Professional for South East U.P. Power Transmission Company Ltd.) & Ors.	Abhinav Mishra	Manmeet Singh Naitassia Khurana-R1 Vanita Bhargava
2.	Comp. App. (AT) (Ins) No. 1176 & 1177 of 2022	Kanti Mohan Rustagi Liquidator UTM Engineering Pvt. Ltd. Vs. Redbrick Consulting Pvt. Ltd. & Anr.	Abhishek Anand	Vipul Agrawal Angad Mehta-R2
3.	Comp. App. (AT) (Ins) No. 1260 of 2022 & I.A. No. 3858 of 2022	Shree Nakoda Ispat Ltd. Vs. Biswa Janani Services, Bhubaneswar	Rajeev Gurung	
4.	Comp. App. (AT) (Ins) No. 1261 of 2022	Chandrakant Khemka Vs. UCO Bank & Anr.	Naveen Chawla	
5.	Comp. App. (AT) (Ins) No. 1262 of 2022 & I.A. No. 3863 of 2022	Crp Infrastructure Pvt. Ltd. Vs. Rajeev Dhingra RP Of Radha Madhav Corporation Ltd. & Ors.	Shaurya Sahay	
6.	Comp. App. (AT) (Ins) No. 1266 of 2022 & I.A. No. 3882 of 2022	Hardeep Singh Director of suspended Board of Director of JSSI Hydraulics Pvt. Ltd. (Corporate Debtor) Vs. State Bank of India and Anr.	Dilip Kr. Niranjana	

7.	Comp. App. (AT) (Ins) No. 1268 of 2022	Clicbrics Technologies Pvt. Ltd. (Formerly Known As Redbrics Ites India Pvt. Ltd.) Vs. Ansal Housing Ltd.	Vinod Kr. Chaurasia	
8.	Comp. App. (AT) (Ins) No. 1272 of 2022 & I.A. No. 3903 of 2022	Jovita Reema Mathias Vs. State Bank of India	Amir Arsiwala	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 444 of 2022 & I.A. No. 3802, 3873 of 2022	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors. With	Abhishek Anand	Sanjay Bhatt Apoorva Choudhary- R2
10.	Comp. App. (AT) (Ins) No. 651 of 2022	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With	Sahil Monga	Abhishek Anand
11.	Comp. App. (AT) (Ins) No. 370 of 2022	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. With	Sanjay Bhatt	R.K Gupta Ekansh Mishra Swarlipi Deb Roy
12.	Comp. App. (AT) (Ins) No. 602 of 2022	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr.	Pooja Mahajan	Apoorva Chowdhury Sanjay Bhatt-R1 Prabhas Bajaj-R2
13.	Comp. App. (AT) (Ins) No. 670 of 2022	Mohan Fabtex Ltd. Vs. Rajesh Jhunjunwala & Anr.	Atul Sharma	Rajesh Jhunjunwala Amol Vyas-R1 Abhishek Anand-R2
14.	Comp. App. (AT) (Ins) No. 677 of 2022	CHD Blueberry Realtech Pvt. Ltd. Vs. Sri Sai Enterprises & Anr.	Mukesh Kumar	Saurabh Kalia-R1 Shubham Jain Hashit Agarwal
15.	Comp. App. (AT) (Ins) No. 871 of 2022	Gateway Offshore Pvt. Ltd. & Anr. Vs. Runwal Realtors Pvt. Ltd.	Lzaffer Ahmed B F	

16.	Comp. App. (AT) (Ins) No. 872 of 2022	Bikram Bhadur Suspended Director of Beoworld Pvt. Ltd. Vs. DSV Air & Sea Private Ltd. and Anr.	Nikhil Kohli	Ankit Gupta-R1 Gautam Singha-R2
17.	Comp. App. (AT) (Ins) No. 793 of 2022	Vivek Parthi Erstwhile Resolution Professional Vs. H.S. Oberoi Builtech Pvt. Ltd. & Anr.	Shrishti Kapoor	
18.	Comp. App. (AT) (Ins) No. 937 of 2022	Regional Provident Fund Commissioner Vs. Prashant Jain Resolution Professional of Dimond Power Infrastructure Ltd. & Ors.	Gaurav Verma	Malak Bhatt Neha Nagpal Udbhav Nanda-R2
19.	Comp. App. (AT) (Ins) No. 961 of 2022	Amanjyot Singh Gulati Vs. Navneet Kumar Jain Resolution Professional & Ors.	Rajesh Bohra	Amit Sharma Nameet Kr. Jain-R1
20.	Comp. App. (AT) (Ins) No. 1002 of 2022	Laxman Singh (Ex- Director) of Divinesear Logistics Pvt. Ltd. Vs. Kerry Indev Logistics Pvt. Ltd. & Anr.	Anurag Ojha	
21.	Comp. App. (AT) (Ins) No. 1089 of 2022	Oyster Steel and Iron Pvt. Ltd. Vs. Brilliant Metals Pvt. Ltd.	A.K. Vali	
22.	Comp. App. (AT) (Ins) No. 1161 of 2022	Rakesh Kumar (Suspended Director of Suchi Paper Mills Ltd.) Vs. Flourish Paper & Chemicals Ltd. & Anr.	Aditi Sharma	Sahil Patel Vinod Kr. Chaurasia- R1
23.	Comp. App. (AT) (Ins) No. 1192 & 1193 of 2022	Sandeep Gupta Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Kumar Anurag Singh	

After the Above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

24.	Comp. App. (AT) (Ins) No. 1104 of 2022 & I.A. No. 3276,3250 of 2022 (With defects)	Union Bank of India Vs. Sarveshwar Creations Pvt. Ltd. Through Liquidator With	Ekta Choudhary	Aditya Dewan Vishal Hirawat
25.	Contempt Case (AT) No. 23 of 2022 in Comp. App. (AT) (Ins) No. 1003 of 2020	Union Bank of India Vs. Sarveshwar Creations Pvt. Ltd. With	Ekta Choudhary	Aditya Dewan Vevek Kumar

For Hearing

26.	Comp. App. (AT) (Ins) No. 1003 of 2020 (PH)	Sarveshwar Creations Pvt. Ltd. (Through Its Resolution Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
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02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (After Notice)

27.	Comp. App. (AT) (Ins) No. 589 of 2022	Dalian Huarui Heavy Industry International Co. Ltd. Vs. Dhiren Shantilal Shah Resolution Professional of Tuticorin Coal Terminal Pvt. Ltd. & Anr.	Vinam Gupta	Dhiren S. Shah Nitesh Jain-R1
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By order of Hon'ble Chairperson
-sd/-
Registrar